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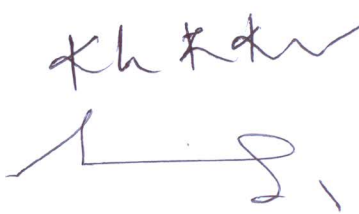
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arvind Pandeyan Sr. Adv.
for M. Sricharan Rangarajan
Srivishnu
Counsel for R7 & 8
2. For R. Parthasathiy
Madhan Babu, Vishnurishan
Shiveltha Varadevan
Counsel for
1, 5, 6

3. Ar. L. S. Srinivasan Jr. Adv.
for K. Gowtham Kumar
Counsel for 2-4
Counsel for Petitioner

4. S. Aravindan
for Fox Mandal & Associates

ORDER

Counsel representing the Applicant in CA-1/2016 present. Counsel for R1 present and prayed time since the senior counsel is out of country. At request of both the parties, the matter is posted for final hearing pertaining to the maintainability of the main petition. Put up on **05.01.2017 at 10.30 A.M.**


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)